

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (SJ) No.262 of 2013

Santanu Das Gupta Appellant
Versus
The Union of India through C.B.I. Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Indrajit Sinha, Advocate
For the C.B.I. : Mr. B. K. Prasad, Advocate

Order No.14 Dated- 24.06.2020

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal eight weeks after the lockdown period is over.

Animesh/

(Anil Kumar Choudhary, J.)